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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 521/1992

New Delhi this the 26th Day of February 1996

Hon'ble Shri A.V. Haridasan, Vice Chairman (J)

Hon'ble Shri R.K. Ahooja, Member (A)

Shri Nand Kishore,
Son of Shri Ganpat Rai,
Working as Head Clerk
General Branch,
Northern Railway HQs.,
Baroda House,
New Delhi

Applicant

(By Advocate: Shri P.M. Ahlawat)

Vs

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Chief Personnel Officer,
Northern Railway,
Baroda House,
New Delhi.

O R D E R

Hon'ble Shri A.V. Haridasan, Vice Chairman (J)

The applicant who is a Member of the Scheduled Caste Community was appointed as a Clerk in the grade of Rs. 260-400 which was revised to Rs. 950-1500 was continuously working as Head Clerk in the Grade of Rs. 425-700 which was revised to Rs. 1400-2300 with effect from 1.1.1994 on regular basis. His position in the seniority list circulated by the GM (P) dated 13.2.1987. Subsequently on the basis of the judgement of the Central Administrative Tribunal,

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Allahabad Bench in the case of Vir Paul Singh Chauhan, the seniority list of Head Clerk was revised suppressing the seniority of the applicant. Aggrieved by this the applicant had filed this application under Section 19 of the Administrative Tribunals Act for an order restraining the respondents making any promotion on the basis of recasted seniority list. This application is being contested by the respondents by Order dated 19.7.1993. The Division Bench had directed this case and similar other cases be kept pending to be posted after the disposal of Civil Appeal No. 2017/78 pending before the Hon'ble Supreme Court. Now that the Hon'ble Supreme Court has disposed of the Civil Appeal No. 2017/1978 titled ^{the} ~~the~~ Union of India Vs. J.C. Mallik. ^{therefore} This application is disposed of with a direction to the respondents to take further action in the matter in accordance with the above judgement. There is no order as to costs.

~~R.K. Anooja~~
(R.K. Anooja)
Member (A)


(A.V. Haridasan)
Vice Chairman (J)

Mittal